

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

ABSTRACT

Holidays – Declaration of Public Holidays on Wednesday the 30th April, 2014 on account of polling day in the Telangana Region for the Legislative Assembly and Parliament Elections, 2014 and Public Holiday on Thursday the 01st May, 2014 to High Court and as well as Registry and Saturdays falling on the 30th day of August, 2014 and 18th day of October, 2014 are Court working days – NOTIFIED.

ROC.NO.2060/SO-1/2013

DATED:17.04.2014

NOTIFICATION NO. 4/SO/2014

Read: High Court's Notification No.42/SO/2013, dated 17.12.2013.

In partial modification of the High Court's Notification read above, it is hereby notified the **30th April, 2014 (Wednesday)** as a **public holiday** on account of polling day in the Telangana Region for the Legislative Assembly and Parliament Elections, 2014 and on **01st May, 2014 (Thursday)** has also notified as **Public holiday** to High Court and as well as to the Registry **and Saturdays falling on the 30th day of August, 2014 and 18th day of October, 2014** are **Court working days**, in lieu thereof.

**Sd/-
REGISTRAR GENERAL**

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. All the Registrars, High Court of A.P., Hyderabad.
4. All the Unit Heads in the State.
5. All the Officers, High Court of A.P., Hyderabad.
6. All the Section Heads, High Court of A.P., Hyderabad.
7. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
8. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and Visakhapatnam.
9. The Director, A. P. Judicial Academy, Secunderabad.
10. The Chairman, A.P. Administrative Tribunal, Hyderabad.

11. The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
12. The Special Judge for Economic Offences, Hyderabad.
13. The Special Judge for Essential Commodities Act, Hyderabad.
14. Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
15. The Special Judge for SCs & STs (POA) Act, 1989- cum- VI Metropolitan Sessions Judge, Secunderabad.
16. The Special Judge for Trial of cases under SCs & STs (POA) Act, 1989 -cum-Addl. District & Sessions Judges in the State.
17. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
18. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
19. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
20. The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
21. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
22. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
23. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
24. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
25. The Secretary to Governor of A.P., Hyderabad.
26. The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
27. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
28. The Secretary General, Supreme Court of India, New Delhi.
29. The Registrar General, All High Courts in India.
30. The Registrar Railway Claims Tribunal, Hyderabad.
31. The Registrar, Income Tax Tribunal, Hyderabad.
32. The Registrar, A.P. Administrative Tribunal, Hyderabad.
33. The Registrar, A.P. Lokayukta, Hyderabad.
34. The Registrar, State Consumers Redressal Forum, Hyderabad.
35. The Secretary, Bar Council of A.P., Hyderabad.
36. The Accountant General, Andhra Pradesh, Hyderabad
37. The Advocate General, Andhra Pradesh, Hyderabad
38. The Public Prosecutor, High Court of A.P., Hyderabad.
39. The Administrator, Government Pleaders, Hyderabad.
40. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
41. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
42. The Secretary, A.P. H.C. Legal Services Committee, Hyderabad.
43. The Registrar, Income Tax Appellate Tribunal, Hyderabad.
44. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
45. The Director of Prosecutions, Hyderabad.
46. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad
47. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
48. The President, A.P. Judicial Officer's Association, Hyderabad.
49. The Secretary, Junior Officers' Association, High Court of A.P., Hyderabad.
50. The President, A.P. High Court Service Association, High Court of A.P., Hyderabad.
51. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Andhra Pradesh, Hyderabad.
52. The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
53. The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
54. The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.

55. The General Secretary, A.P. Judicial Class IV Employee's Association,
c/o District Court, Chittoor.
 56. The Secretary to Government, Home (Courts) Department, Hyderabad.
 57. The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
 58. The Director, All India Radio, Public Gardens, Hyderabad
 59. The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
 60. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
 61. The Overseer, High Court of A.P., Hyderabad.
 62. SPARE.
- } With a request for making
} necessary announcement
- } For publication in
} the News paper